

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/195/2016
NAME OF THE PETITIONER(S) : A. Prakash
NAME OF THE RESPONDENT(S) : M/s Cheran Hotels Private Limited & 3 others
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|---|---|---------------|
| (1) | Cibivishnu T.V.P. Saivihar Sandeep Kumar | Counsel for R3 | T.V.P. Saivil |
| (2) | P. Kannan S. Anandhan for M/s. Fox Mould & Associates | Counsel for Respondents No. 1, 2 and 4 | |
| 3) | K. RAMASAMY & G.V. MOHAN KUMAR | Counsel for Petitioner | G.V. |

ORDER

Counsel representing both the parties are present. Both the counsels sought time for submitting their arguments. Time extended at request finally. Put up on **13.03.2017 at 10.30 A.M.**

(K. Anantha Padmanabha Swamy)
Member (Judicial)